

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date: 09/04/2014 This Petition was called on for hearing today.

For Petitioner(s) Mr.Anurag Singh,adv.
Mr. Anil Kumar Mishra,Adv.

For Respondent(s) Ms. Asha Gopalan Nair, Adv.
Ms. Abha R. Sharma , Adv

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the petitioner is present. None for the respondents.

Ld.counsel for the petitioner has stated that he has already complied with the terms of the office report. Office shall verify the position and report accordingly. In case it be found that the spare copies have already been filed by the Ld.counsel for the petitioner in that event, show cause notice shall be issued to the respondents with utmost dispatch.

List again on 1.08.2014.

(M.K.HANJURA)
Registrar

SB